

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 590 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018**

**NAME OF THE COMPANY: M/s Blueview Properties Pvt. Ltd. Vs. M/s Swift Equipments Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Counsel for the Petitioner.

**ORDER**

Affidavit of service is placed before us whereby it has been deposed that that the Corporate Debtor has been duly served at their registered office and also through their Director Ms. Seema Sachdeva. Steps for service have also been taken through the process of the Bench.

Despite service none is present on behalf of the Respondent/CD. They are proceeded ex parte.

Arguments heard. ✓  
Reserved for orders.

-S-d-1

**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**